

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN BENCH, CHENNAI.**

**ORIGINAL APPLICATION No.32 of 2020**

**Tribunal on its own motion Suo Motu  
based on the news item in  
Dinamalar Chennai newspaper  
dated 10.02.2020, "Heaps of Plastic  
Wastes and Garbage lying in a side of Porur Lake."**

**Versus**

**The District Collector,  
Thiruvallur District and Ors**

**...Respondent**

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**Filed by  
Thiru. S. Sai Sathya Jith  
Advocate, Chennai.**



**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE AT CHENNAI.**

**ORIGINAL APPLICATION No. 32 OF 2020 (SZ)**

Tribunal on its own motion  
Suo Motu Based on news item in  
Dinamalar Chennai Newspaper dated 10.02.2020  
"Heaps of Plastic Wastes and Garbages lying  
In a side of Porur Lake"

...Applicants

**Vs**

The District Collector  
Thiruvallur District and Ors

...Respondents

**REPORT FILED ON BEHALF OF THE RESPONDENTS**  
**TAMIL NADU POLLUTION CONTROL BOARD**

I, R.Sarasavani, D/o. Raghavan, Hindu, aged about 56 years, having office at No. 76, Mount Salai, Guindy, Chennai-32, do hereby solemnly affirm and sincerely state as follows:-

1. I am the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai and I am filing this Report on behalf of the Respondents Tamil Nadu Pollution Control Board and as such I am well acquainted with the facts of the case as per records.

2. I submit to state that the Hon'ble National Green Tribunal (SZ), Chennai in its order dated 20.07.2021 directed the following:-

*"The committee as well as the regulators namely, the Pollution Control Board, Public Works Department, respective local bodies and District Collector are directed to file their status as well as independent reports respectively to this Tribunal regarding the present status and also the action taken by them for remedying the situation permanently and also measures proposed to avoid recurrence of such issues in future"*

3. It is respectfully submitted that a complaint was received from Thiru. Pugalvendhen through Ungal Thoguthiyil Mudalaimaichar on 12.07.2021 regarding dumping of discarded medicines in the vacant land /catchment area of Porur Lake.

In this connection, the said location was inspected by the officials of the DEE, TNPCB, Sriperumbudur on 13.07.2021 and it was noticed that used discarded medicines such as syringe, injection needles, PPE (entire body covering dress) for COVID, Cotton waste, etc., were found along with the dumped municipal solid waste in the above said area of Porur Lake. About 7kg of above said bio medical waste was collected through the CMBWTDF of M/s. G J Multiclave India Pvt Ltd immediately for further treatment and disposal.

4. It is further submitted that a news has been published in the Tamil daily "Dinamalar Dated:15.07.2021" with the caption "மருத்துவக் கழிவுகளால் குப்பைக் காடானது போரூர் ஏரி" regarding the pollution caused to Porur Lake by dumping of Municipal Solid Waste including Plastic Waste, domestic waste and Bio medical waste from Ayyappanthangal Village Panchayat area.

In this regard, an inspection team with the following members has been formed by the TNPCB vide Chairman Note No.TNPCB/CMN/F.27092/2019, dated 15.07.2021, to inspect the area and furnish report to take further action.

- i. Tmt. R. Sarasavani JCEE(WM), TNPCB, Corporate Office
- ii. Thiru. M. Malaiyandi JCEE (Monitoring), TNPCB, Chennai Zone.
- iii. Thiru. P.Ravichandran, DEE, TNPCB, Sriperumbudur.

Based on the above, the area in question, was inspected by the following officials on 15.07.2021.

- i. Tmt. R. Sarasavani JCEE(WM) , TNPCB, Corporate Office
- ii. Thiru M. Malaiyandi JCEE(Monitoring), TNPCB, Chennai Zone.
- iii. Tmt.S.Indira Gandhi, DEE, TNPCB, Ambattur.
- iv. Thiru.S.Vijayarajan, EE, O/o.JCEE(M), TNPCB, Chennai Zone.
- v. Thiru.M.Prabakaran, AE, O/o.DEE, TNPCB, Sriperumbudur.

The following officials were also present during inspection.

- i. Tmt. P.Jeyasudha, Project Director, DRDA, Kancheepuram District.
- ii. Thiru. R.Sridhar, Asst. Director(Panchayats), Kancheepuram District
- iii. Thiru. S.Srinivasan, Special Officer, Ayyappanthangal Village Panchayat cum Block Development (Village Panchayat), Kundrathur Panchayat Union, Kancheepuram District.

*Obay*  
20/7/2021

- iv. Thiru. G.Mahendra Kumar, Assistant Engineer, Public Works Department (WRO), Palar Basin Circle, Chennai.

Based on the inspection, the following were reported.

- a) The total extent of land used by the Kundrathur Panchayat Union at S.F.No.138, Thelliyagaram Village, Kundrathur Taluk, Kancheepuram District for dumping of municipal solid waste generated from Ayyappanthangal Village Panchayat is about 0.75 Acres and it was reported that the land is owned by the Public Works Department(PWD) as Porur Eri Thangal.
- b) The municipal solid waste dump yard is inside the Porur lake catchment area, within the jurisdiction of Ayyappanthangal Village Panchayat which is located nearby the residences.
- c) The Kundrathur Panchayat Union officials has reported that population of Ayyappanthangal Village Panchayat is about 23,808 (As per 2011 census) and present daily generation of the municipal solid waste is about 12.5 T and the portion of Porur lake is used as dump yard by the Kundrathur Panchayat Union.
- d) The Kundrathur Panchayat Union is not carrying out the processing of the solid waste collected from the Ayyappanthangal Village Panchayat area as per Solid Waste Managment Rules, 2016.
- e) The Block Development Officer, Kundrathur Panchayat Union has also reported that a site within the Ayyappanthangal Village Panchayat has been identified for establishing Micro Composting Centre (MCC) for handling of 3.0 T of organic waste at an estimated cost of Rs.26 Lakhs which is ready for commissioning.
- f) Further,it was reported by the Block Development Officer (BDO),Kundrathur Panchayat Union that the quantity of legacy waste available at present in the above said premises is about 16,200 MT.
- g) The Ayyappanthangal Village Panchayat is still continuing the dumping of un segregated domestic solid waste collected from Panchayat area, even after the direction of Hon'ble NGT in OA.No.32 of 2020 that not to dump the solid waste in that location.

*Alan*  
24/9/2021



### **Dumping of unsegregated municipal solid waste**

h) No Bio Medical Waste except the mask etc., generated from household was noticed in the dumped solid waste location.

5. It is respectfully submitted that, as the Kundrathur Panchayat Union has not complied with the directions of the Hon'ble National Green Tribunal (PB) to comply with the Solid Waste Management Rules, 2016 before 31.03.2020 and not commenced the legacy waste remediation, the Tamil Nadu Pollution Control Board assessed an total interim compensation of Rs.30 lakhs for a period of 15 months from April 2020 to June 2021 (since population of the Ayyappanthangal Village Panchayat is about 23,808).

In view of the above the TNPCB issued directions under Section 5 of the Environment (Protection ) Act, 1986 to the Block Development Officer, Kundrathur Panchayat Union vide Board's Proceeding dated 19.07.2021 with the following conditions:

i. The Block Development Officer, Kundrathur Panchayat Union shall comply with the recommendations of the Joint Committee constituted by the Hon'ble NGT in OA No.32 of 2020.

ii. The Block Development Officer, Kundrathur Panchayat Union shall stop the dumping of un-segregated solid waste generated within the jurisdiction of Ayyappanthangal Village Panchayat in the portion of Porur Lake catchment area at S.F.No.138, Thelliyagaram Village, Kundrathur Taluk, Kancheepuram District at once.

iii. the Block Development Officer, Kundrathur Panchayat Union shall ensure that there is no un-segregated solid waste either from Ayyappanthanga;l Village Panchayat or from other local bodies dumped in the portion of Porur Lake catchment area at S. F.No.138, Thelliyagaram Village, Kundrathur Taluk, Kancheepuram District by providing temporary barricade at the entry point as reported.

*Handwritten signature and date: 24/9/2021*

**JOINT CHIEF ENVIRONMENTAL ENGINEER  
TAMIL NADU POLLUTION CONTROL BOARD  
No. 76, MOUNT SALAI, CHENNAI-600 032**

iv. The Block Development Officer, Kundrathur Panchayat Union shall clear the dumped solid waste (legacy wastes) inside the Porur Lake within the jurisdiction of Ayyappanthangal Village Panchayat at S.F.No. 138, Thelliyagaram Village, Kundrathur Taluk, Kancheepuram District by carrying out Biomining as per CPCB guidelines in co-ordination with District Administration.

v. The Block Development Officer, Kundrathur Panchayat Union shall commission the completed Micro Composting Centre (MCC) immediately so as to handle the 3T of Organic waste as reported.

vi. The Block Development Officer, Kundrathur Panchayat Union in coordination with District Administration shall identify an additional land for handling and treatment (Processing & Incineration) of entire quantity of municipal solid waste as per the Solid Waste Management Rules, 2016.

vii. The Block Development Officer, Kundrathur Panchayat Union shall ensure 100% collection of solid waste being generated within the jurisdiction of Ayyappanthangal Village Panchayat with proper segregation, door to door collection, processing and disposal by complying with the provisions of the Solid Waste Management Rules, 2016.

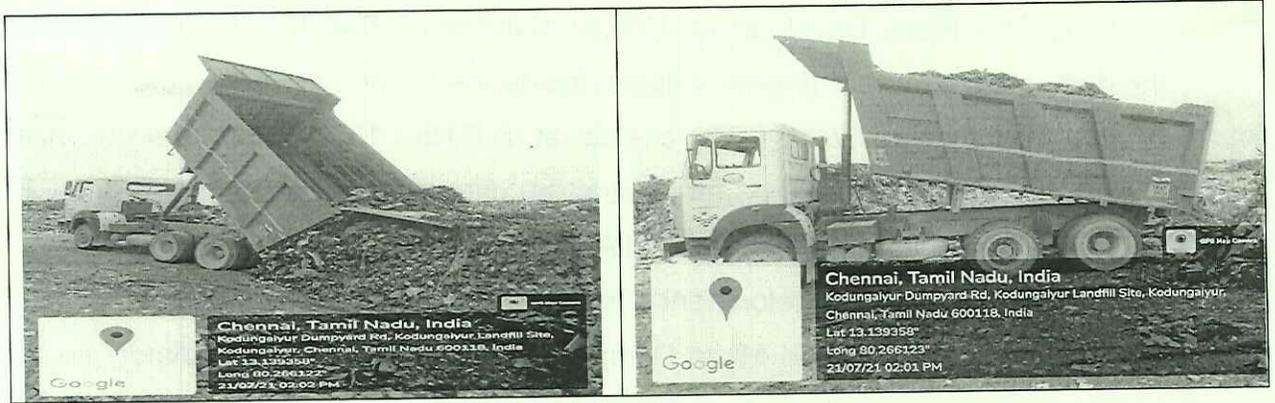
viii. The Block Development Officer, Kundrathur Panchayat Union, in co-ordination with the District Administration and the Public Works Department, shall provide wire fencing of Porur Lake adjoining the Iyyappanthangal Village Panchayat till the Bio-mining activity completed.

xi. The Kundrathur Panchayat Union shall remit interim Environmental Compensation (EC) of Rs.30 Lakhs (Including 12 lakhs levied by the NGT constituted Joint Committee till September 2020 & agreed by Hon'ble NGT) for not complying with the provisions of the Solid Waste Management Rules, 2016, as directed by the Hon'ble National Green Tribunal (Principal Bench) in its order dated.28.02.2020 in OA.No 606 of 2018.

It is also submitted that, TNPCB vide letter dated 19.07.2021 has addressed the Engineer-in-Chief (WRO), PWD, Chennai to instruct the Assistant Director, Village Panchayats, Kanchipuram District and the Block Development Officer, Kundrathur Panchayat Union to vacate the existing dumping site in order to prevent illegal dumping of solid waste in the Porur lake by the Kundrathur Panchayat Union.

6. It is further submitted that, at present no biomedical waste dumped in the said location. Also, the Block Development Officer, Kundrathur Panchayat union has reported that 96 tonnes of municipal solid waste collected from the catchment area of Porur lake is being sent to Kodungaiyur dump site of Greater Chennai Corporation for further treatment and disposal.

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24/9/2021  
JOINT CHIEF ENVIRONMENTAL ENGINEER  
TAMIL NADU POLLUTION CONTROL BOARD  
No.76, MOUNT SALAI, GUINDY,



It is also submitted that the common Bio Medical Waste Facility namely M/s G J Multiclave India Pvt Ltd is collecting the bio medical wastes generated from healthcare facilities operating in the above said locations.

Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal may be pleased to pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of this case and thus render justice.

*Abu*  
24/9/2021  
JOINT CHIEF ENVIRONMENTAL ENGINEER  
TAMIL NADU POLLUTION CONTROL BOARD  
No.76, MOUNT SALAI, GUINDY,  
CHENNAI-600 032.

**BEFORE ME**

### VERIFICATION

I, Tmt. R.Sarasavani, D/o. Raghavan, working as Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai-32 do hereby submit that the contents of above report are true to the best of my knowledge through records.

Verified at Chennai on this 24<sup>th</sup> day of September, 2021.

*Abu*  
24/9/2021  
JOINT CHIEF ENVIRONMENTAL ENGINEER  
TAMIL NADU POLLUTION CONTROL BOARD  
No.76, MOUNT SALAI, GUINDY,  
CHENNAI-600 032.

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**...Applicant(s)**

**Versus**

**The District Collector,  
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**...Respondent**

**REPORT FILED ON BEHALF OF THE  
RESPONDENTS – TAMIL NADU  
POLLUTION CONTROL BOARD.**

**Advocate for Respondent: TNPCB  
Thiru.S. Sai Sathya Jith,  
Advocate, Chennai.**

**Date: 24.09 .2020**

**Date of hearing on 22.10.2021**

**BEFORE THE NATIONAL GREEN  
TRIBUNAL SOUTHERN ZONE AT  
CHENNAI.**

**Original Application No.80 of 2021**

